1. A ban on new approvals / increase in intake capacity of pre-sea training for General Purpose [GP] Ratings course and Certificate Course in Maritime Catering [CCMC] was imposed vide this office M.S. Notice No. 11 of 2003 dated 12.05.2003, due to an oversupply of the said ratings in the market and the same has been extended from time to time vide Training Circular No. 13 of 2005 dated 10.05.2005, Training Circular No. 3 of 2007 dated 25.05.2007, Training Circular No. 6 of 2008 dated 06.05.2008, Training Circular 4 of 2009 dated 11.05.2009, Training Circular No. 4 of 2010 dated 14.05.2010, and Training Circular No. 4 of 2011 dated 10.05.2011 upto 10.05.2013.

2. The training and employment opportunities of officers and ratings has been reviewed and it is observed that there is a severe shortage of availability of training-berths on-board appropriate ships, which has detrimentally affected the training prospects of the trainee cadets (Officer level), and trainee ratings. Inability to provide such on-board training leads to non-fulfillment of the provisions of the STCW Convention. Accordingly, with the aim of maintaining the output of trainees at steady levels, especially in the face of such training berths shortages, the Directorate has also initiated action for imposing of restriction of approvals / increase in capacity of the one year DNS course in 2011, and subsequently for all pre-sea courses leading to entry level competency either at the Second Mate level or at the level of MEO Class IV [FG & NCV] in 2012.

3. Keeping the above in mind, the Directorate General of Shipping is not inclined to raise the capacity of pre-sea courses, overall, due to severe shortage of on-board training-berths observed presently, and the employment prospects as prevailing in the industry at present. The overall capacity of pre-sea courses, including ratings & CCMC, would therefore remain the same. However, any proposal received from the North-East States viz., Arunachal Pradesh, Assam, Tripura, Manipur, Meghalaya, Mizoram, Nagaland and Sikkim and Lakshadweep and Minicoy Islands not having any DGS approved institute for ratings can be considered on merit and as per the industry requirements, subject to fulfilling the DGS Order No. 2 of 2007 and/or the relevant guidelines issued on the subject by the Directorate General of Shipping from time to time.

4. Considering the above position, the Director-General of Shipping & ex-Officio Additional Secretary to the Government of India has extended the restriction on any such new approval and/or an increase in the intake of existing approved courses, of GP Rating and CCMC, for a further period of 2 years w.e.f. 12th May, 2013 and the same shall be valid upto 11.05.2015. This circular is issued in continuation to the
Training Circular No. 4 of 2011 dated 10.05.2011. However, the Director General of Shipping may consider the following on merits:

(1) If any Maritime Training Institute (MTI) conducting approved courses wishes to convert its annual intake of Diploma level officer courses to GP Rating Course, subject to capping of overall annual intake capacity for pre-sea courses approved for it and reviewed otherwise by the Directorate, such proposal may be considered on merits, subject to the annual intake capacity of the pre-sea courses, of the Institute, remaining the same.

5. This is issued with the approval of the Director General of Shipping & ex-Officio Additional Secretary to the Government of India in accordance with the powers conferred under Rule 47 of Merchant Shipping (Standard of Training, Certification and Watch-keeping for Seafarers) Rules, 1998.

[Mahua Sarkar]
Dy. Director General of Shipping

To
1. All Maritime Training Institutes.
2. Vice Chancellor, Indian Maritime University, East Coast Road, Uthandi, Chennai-650119.
3. All Academic Councils.
4. All Mercantile Marine Departments.
5. The Shipping Master, Mumbai/Kolkata/Chennai.
6. The Director, Seamen's Employment Office, Mumbai/Chennai/Kolkata.
7. INSA/FOSMA/MASSA.
10. Nautical Branch.
11. Management Representative (QMS), EAC Branch, DGS.
13. Computer Cell with a request to upload in the website.
15. Guard File.
16. Sr. PS to DG(S) for information.